

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 67/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: Techpro Systems Ltd. vs Jai Prakash Associates Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B Code, 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R.P. Agarwal	Adv.	Resp.	
2.	Ajay Kumar	Adv.	Applicant	

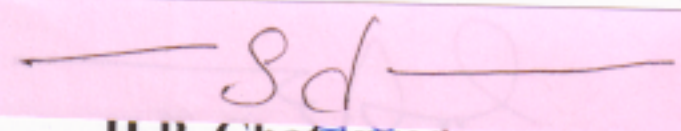
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Parties are represented by their respective counsels. The counsel representing the Corporate Debtor Company now files some additional objection opposing the admission of present petition. A spare copy thereof be served to the petitioner counsel. Hence, the case is fixed for filing reply as well as argument on admission of the main I & B petition.

The matter be listed on 6th December, 2017.

Dated:13.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)